

rate of growth of 9.35 per cent during 1984-85 over 1983-84. The lower growth during April-May 1985 was largely attributable to a negative growth in the output of coal and lower growth rate in generation of electricity. However, the performance of the infrastructure industries has since picked up and the rate of growth during the period April-October 1985 works out to 7.7 per cent.

#### Move to Monitor Hazardous Industries

359. DR. G. S. RAJHANS :  
SHRI V. SREENIVASA PRASAD :  
SHRI KAMLA PRASAD SINGH :

Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to the news item captioned "Move to monitor hazardous industries" appearing in 'Indian Express' of 8th October, 1985;

(b) if so, details of the hazardous Industries in the country; and

(c) the way in which Government propose to monitor the hazardous industries in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) to (c). Yes Sir. An inter-Ministerial Group has been constituted to consider and review the measures required to be taken for control of hazards in chemicals, petrochemicals and pharmaceuticals units, based on hazardous process. This would include units manufacturing Acids/Alkalies/Pesticides/Basic Drugs/Petrochemicals etc.

The Group has recommended the setting up of six Expert Teams to survey and inspect selected units for suggesting measures required to be taken for control of hazards. On the basis of these inspections, a detailed check list of safety items would be drawn up for assisting the State multi-disciplinary inspection agency to make the inspection of such units more effective. This check list would be reviewed periodically.

#### Non-Utilization of Gas by Oil India Limited

360. DR. G. VIJAYA RAMA RAO :  
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that the Chairman of Oil India Ltd. has stated that efforts were on to rectify the "non-readiness" of the market to utilise gas leading to flaring of 80 per cent of the gas produced;

(b) if so, whether this is due to poor planning by Oil India, despite large and unsatisfied demand by domestic consumers throughout the country;

(c) whether over Rupees two crores worth of gas was being flared in terms of present price of domestic use for the last several years and total loss has already exceeded to Rs. 3000 crores; and

(d) whether Government propose to set up a Committee consisting of Members of Parliament to look into the matter and fix responsibility and punish the guilty ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) About 40% of the gas produced in OIL's Assam fields is being flared now. The Chairman, OIL had stated that non-readiness of the market to which gas is committed is responsible for about 80% of this flaring (and not 80% of the gas produced).

(b) No, Sir. Some quantity of gas is flared for safety reasons and due to inadequate compression facilities. With the installation of additional compressors and supply of more gas to consumers, by the end of this financial year the situation is expected to improve.

(c) At the notional rate of Rs. 100 per 1000 cubic metres of associated gas, the cost of gas flared by OIL during the five year period from 1980-81 to 1984-85 is about Rs. 28.53 crores.

(d) No, Sir. It has been proposed to supply gas to new consumers in the coming years, with this, flaring of gas is expected to be reduced considerably.